

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 44 of 2013

Dated :14th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Shamanuru Sugar Limited

....Appellant(s)

Versus

**M/s. Bangalore Electricity Supply
Company Ltd. & Ors.**

....Respondent (s)

Counsel for the Appellant (s):

**Mr. Prabhuling Navadgi
Mr. Basaya Prabhu S. Patil,
Sr. Adv.**

Counsel for the Respondent(s):

**Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1**

ORDER

Mr. Basaya Prabhu S. Patil, Learned Senior Counsel for the Appellant has finished his arguments. He is directed to file his written submissions on or before the next date of hearing after serving a copy thereof on the other side.

Post the matter for further submissions on **5th July, 2013 at
2.30 p.m.**

**(V.J. Talwar)
Technical Member
rkt**

**(Justice M. Karpaga Vinayagam)
Chairperson**